

CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF SONPAL CEMENT AND INFRASTRUCTURE LIMITED (SCIL)

[Regd. Office: 304, Saraswati Nagar, Opp. Himatlal Park, Ambawadi, Ahmedabad-380 015]

Further to the Public Announcement ('PA') dated September 12, 2006 to the shareholders of SCIL issued by Ashika Capital Limited ('Manager to the Offer') on behalf of Mr. L. Ravinder Reddy ('Acquirer') pursuant to and in compliance with Regulation 10 & 12 of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ('Regulations'), the shareholders are requested to kindly note the following:

The Schedule of activities pertaining to the Offer is as under:

Activities	Original Date & Day	Revised Date & Day
Public Announcement	September 12, 2006 (Tuesday)	September 12, 2006 (Tuesday)
Specified Date (for the purpose of determining the name of shareholders to whom the Letter of Offer will be sent)	September 15, 2006 (Friday)	September 15, 2006 (Friday)
Last Date for a Competitive Bid, if any	October 3, 2006 (Tuesday)	October 3, 2006 (Tuesday)
Date by which the Letter of Offer to be Despatched to shareholders	October 23, 2006 (Monday)	November 17, 2006 (Friday)
Date of Opening of the Offer	November 1, 2006 (Wednesday)	November 22, 2006 (Wednesday)
Last date for revising the Offer Price/ Number of Shares	November 9, 2006 (Thursday)	November 30, 2006 (Thursday)
Last date for Withdrawal of Acceptance by Shareholders	November 15, 2006 (Wednesday)	December 6, 2006 (Wednesday)
Date of Closing of the Offer	November 20, 2006 (Monday)	December 11, 2006 (Monday)
Date by which communicating rejection/acceptance and despatch of Cheques / Demand Drafts towards payment of consideration to be completed	December 5, 2006 (Tuesday)	December 26, 2006 (Tuesday)

All other terms and conditions of the Offer remain unchanged. The Acquirer accepts full responsibility for the information contained in this announcement and also accepts responsibility for the obligations of the Acquirer laid down under the Regulations.

This announcement would also be available on the SEBI website at <http://www.sebi.gov.in>



Issued by Manager to the Offer on behalf of Acquirer:

ASHIKA CAPITAL LIMITED

1008, 10th Floor, Raheja Centre,
214, Nariman Point, Mumbai-400021.

Tel: 022-66111700 Fax: 022-66111710

E-Mail: mbd@ashikagroup.com

Contact Person: Mr. Narendra Kumar Gamini

Place: Mumbai

Date: November 13, 2006